

**BESAN (GRAM FLOUR) (GRADING AND MARKING) RULES,
1975**

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**BESAN (GRAM FLOUR) (GRADING AND MARKING) RULES,
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BESAN (GRAM FLOUR) (GRADING AND MARKING) RULES, 1975

1. Short title and application :-

(1) These rules may be called the Besan (Gram Flour) (Grading and Marking) Rules, 1975.

(2) They shall apply to Besan (prepared) in India.

2. Definitions :-

In these rules, unless the context otherwise requires:-

(a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;

(b) "Authorised packers" means a person or a body of persons who has been in relation to Besan granted a certificate of authorisation under rule 3 of the General (Grading and Marking) Rules, 1937.

(c) "Schedule" means a schedule appended to these rules.

3. Grade designation :-

Grade designation to indicate the quality of Besan (prepared in India) shall be as set out in column I of Schedule IV.

4. Definition of quality :-

The quality indicated by the grade designation shall be as set out against the said designation in columns 2 to 7 of Schedule IV.

5. Grade designation mark :-

(1) The grade designation mark shall consist of a label supplied by the Agricultural Marketing Adviser or a replica thereof, duly approved by the Agricultural Marketing Adviser.

(2) The grade designation mark in the form of a label shall conform to the design set out in Schedule 1.

(3) The size of the grade designation mark in the form of a replica shall be reduced according to the size of the container as per design given in Schedule II and approved by the Agricultural Marketing Adviser.

6. Method of markings :-

(1) The grade designation mark shall be securely affixed to or printed on, each container in a manner approved by the Agricultural Marketing Adviser.

(2) The following particulars shall also be clearly and indelibly marked on each container, namely.-

(a) The serial number of the lot ;

(b) date of packing ;

(c) name of the packer ;

(d) place of packing.

(3) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said officer, provided that the trade mark does not represent a quality or grade different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

(1) Only sound, clean and dry containers made of jute, cloth, paper

or polythene or such material as may be approved by the Agricultural Marketing Adviser shall be used for packing and the containers shall be free from any insect infestation or fungus contamination and also from any undesirable smell.

(2) The containers shall be securely closed and sealed in the manner approved by the Agricultural Marketing Adviser.

(3) Each package shall contain Besan of the same grade designation only.

8. Special conditions of certificate of authorisation :-

In addition to conditions specified in rule 4 of the (General Grading and Marking) Rules, 1937, the conditions set out in Schedule III shall be observed by the authorised packer to the satisfaction of the Agricultural Marketing Adviser.

SCHEDULE 1

SCHEDULE I

[See rule 5(2)]

SCHEDULE 2

SCHEDULE II

[See rule 5(3)]

SCHEDULE 3

SCHEDULE- III

(See rule 8) Special conditions of certificate of authorisation (a) The authorised packer shall own or have access to a suitable premises located in a clean hygienic environment for handling or storage or for both and packing of Besan approved by the Agricultural Marketing Adviser. (b) The authorised packer shall make such arrangements for testing Besan as may be specified by the Agricultural Marketing Adviser and samples of Besan shall be forwarded to such control laboratories as may be specified by him from time to time. (c) The authorised packer shall provide all such facilities as may be necessary to the Inspecting Officers duly authorised by the Agricultural Marketing Adviser in this behalf. (d) All instructions regarding the methods of sampling analysis and packing which may be issued by the Agricultural Marketing Adviser shall be strictly observed. (e) The operatives shall be in sound health and shall be clean and free from any contagious or communicable diseases.

SCHEDULE 4

SCHEDULE IV

(See rule 3 and rule 4) Grade designations and definitions of quality of Besan (Gram flour) Grade \ Moisture \ Total ash' Acid'isol. \ Alcoholic' \ Crude pro- \ Desig- \ per cent' \ (on dry \ ash on dry \ Acidity (as \ tein'(Nx \ nations \ by weight basis per Max. cent by \ basis per cent by \ H SO in

90per4cent \ 6.25)(on dry basis) \ General \ \ weight \ weight \ alcohol per
\ per cent \ characteristics Max. \ Max. \ cent by Max \ by weight \ \ \ \ \
weight. \ Min. \ 1 2 3 4 5 6 7 Standard 12.5 4.0 0.35 0.1 21.0 Besan shall
be the product obtained by milling pure, clean, dried decuticled gram (*Cicer
arietinum*) only and shall be free from any extraneous matter, colouring
matter and preservatives. It shall also be free from insect and fungus
infestation and rodent contami- nation. Ninety-nine per cent of the material
shall pass through 500 microns I.S. sieve. It shall be free from any
admixture of flour of Khesari dal (*Lathyrus Sativus*). Adopted from I.S.

2400/1963.